

Setting up of New Steel Plant in Orissa

486. SHRI K. PRADHANI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that Government propose to set up the new steel plant in Orissa to evolve a process technology to ensure full productivity use of indigenous resources; and

(b) if so, the details regarding the measures taken by Government and the time by when it is likely to start functioning?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): (a) and (b). Plans for setting up a new steel plant in Orissa are under consideration.

The site for the plant has been selected and pre-construction activities such as acquisition of land, soil testing, ore testing etc. have been started and work on development of infrastructural facilities is in progress. The Feasibility Report has been prepared and the Detailed Project Report is under preparation. The time span for the project will be known only after the Detailed Project Report is prepared.

Special Subsidy for Setting up of Industries in towns having population below one lakh

487. SHRI KRISHNA KUMAR GOYAL: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is a proposal to provide special subsidy to entrepreneurs for setting up of small scale industrial units in towns having a population below one lakh; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): (a) No, Sir.

(b) Does not arise.

Strength of CRPF, BSF, and Peace Keeping Force

488. SHRI ASHFAQ HUSSAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the present strength of CRPF and BSF both in terms of Battalions and personnel;

(b) whether there are separate battalions specially trained to deal with communal riots known as peace keeping force;

(c) if so, the strength and composition of those battalions;

(d) their performance during the recent communal riots in Meerut, Baroda and Hyderabad;

(e) whether Government propose to post these forces at the communal riots prone cities of India;

(f) whether there is any proposal to raise some battalion known as peace keeping force; and

(g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) The strength of CRPF is 69 battalions, including 3 Signal battalions with 85,197 personnel, BSF has 79 battalions with 84,915 personnel.

(b) There are three peace keeping force battalions in the CRPF specially trained to deal with caste and communal riots.

(c) Besides the normal sanctioned strength of 974 personnel in a CRPF battalion, an additional 244 personnel are sanctioned in each Peace Keeping Force battalion to cater for fire-fighting, pioneer, medical and administrative units.

(d) Five Companies of peace keeping force were deployed in Meerut from 7-10-82 to 23-12-82. Besides assisting the local police in maintaining law and order, they participated in repairing the damage done to street lights, houses and public and religious places. One Com-

pany of this force was deployed in the communally affected areas of Baroda from 16-12-82 to 21-1-83. Six Companies of this force were deployed on two occasions from 29-5-82 to 15-6-82 and from 20-6-82 to 12-8-82 to deal with communal riots in Hyderabad city. Their performance was appreciated.

(e) These forces will be deployed on the basis of needs and requirements in each case.

(f) and (g). A proposal to raise three more battalions of peace keeping force on the lines of the existing ones is under the active consideration of the Government.

Mass Exodus of people of Karnataka from Goa

489. SHRI B. V. DESAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been mass exodus of Kannadigas from Goa;

(b) if so, whether State Government of Karnataka expressed grave concern over a large number of people of Karnataka region working in Goa for a long time being harassed and driven out; and

(c) if so, the main reasons for the same and whether Union Government had intervened in the matter, if not the main reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (c). The port town of Vasco-da-Gama has a sizeable population of workers hailing from the neighbouring States, such as Karnataka, Maharashtra, Kerala etc. and these workers have been engaged in various semi-skilled and unskilled jobs. Most of this labour force has been living in shanties and jhuggi-jhompries in slums. A number of unauthorised construction have also come up on Government land.

It has been reported by Goa Administration that tension had developed between the local population and these workers particularly over the encroachments on Government land. They formed organisations to promote their respective interests. In the first week of November, 1982 there were incidents of arson, looting and burning of huts. The local administration called in the army/navy units and CRPF in aid of the civil authorities for maintaining law and order. About 5000 workers left for the neighbouring districts in Karnataka. Governments of Karnataka and Goa, Daman and Diu and the Union Government were in touch with one another in dealing with the above situation. Steps were also taken to provide adequate safeguards to the workers from outside and for resettlement on alternative sites of those whose huts/residences had been destroyed.

Use of Indigenous Rubber by Tyre Manufacturers

490. SHRI K. T. KOSALRAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether in June 1968 Government had issued letters to the tyre manufacturers that they should use the indigenous synthetic rubber to the extent of 30 per cent of their total requirement of all rubbers;

(b) whether the tyre manufacturers are presently consuming only synthetic rubber to the extent of just 5.99 per cent; and

(c) if so, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI): (a) to (c). Statement attached.